

because till today 12,000 metric tonnes of foodgrains meant for relief work, has not been given to the workers for the last two months? This shows that the Minister's answer is wrong, because there is no sufficient stock of foodgrains and that is why, the relief works could not be carried on.

SHRI BIRENDRA SINGH RAO: The information supplied is absolutely correct. I would give the position of food stocks in each district mentioned by the hon. Member. The position of food stock upto 8th of this month is like this Singhbhum—4,555 tonnes, Ranchi—4,852 tonnes, Palamau—3,651 Dhanbad—7,817, Hazaribagh—2,431 Monghyr—1,746, Giridih—2,554 and Santhal Parganas—4,932. The Bihar state has also its food stock of over 42,000 tonnes as on 1-2-80. The real problem is not supplying foodgrains to some of the interior areas is on account of the difficulty in inter-district movement by road, and that is being speeded up.

WRITTEN ANSWERS TO QUESTIONS

Incentives to Sugar Mills as Recommended by Sampath Committee

*87 **SHRI CHANDRABHAN ATHARE PATIL:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that the incentives as recommended by Sampath Committee which were given to the new sugar mills due to their heavy capital investments has not been given during the last two years resulting in heavy losses to the new units as well as to the expanded units of the sugar industry; and

(b) the reaction of Government thereto and the steps which are being taken to revive the said incentives?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) and (b). The scheme introduced in December, 1975 to make

new sugar factories and expansion projects, established at high capital Cost, economically viable became in-operative in August, 1978 consequent on the removal of all controls on prices, movement and distribution of sugar. After the reintroduction of partial control on sugar with dual pricing mechanism with effect from December 17, 1979, and inter-Ministerial Group has been constituted to review and revise the scheme taking into account the changed parameters to facilitate a decision by the Government in the matter.

दिल्ली में टेलीफोन सेवा

*90. श्री एन० के० राजवत्कर : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सम्पूर्ण भारत में, विशेषकर दिल्ली में टेलीफोन सेवा बहुत खराब है, डाइल करने पर गलत नम्बर मिल जाता है, सेवा-टेलीफोनो पर 5-10 मिनट तक ध्यान नहीं किया जाता है और एस० टी० डी० लाइनें या तो खराब रहती है या फिर उन पर गलत नम्बर मिल जाते हैं ; और

(ख) यदि हा, तो सेवा में सुधार के लिए क्या उपाय किए जा रहे हैं ?

संचार मंत्री (श्री सी० एस० स्टीफन) :
(क) जैसा कि प्रश्न में उल्लेख किया गया है, टेलीफोन सेवा में यदा-कदा खराबी होने की शिकायतें हैं। सेवा में खराबी होने के विभिन्न कारण हैं, जो आंशिक रूप से यान्त्रिक तथा आंशिक रूप से मानवीय हैं। सेवा में खराबी होने का यान्त्रिक कारण मौजूदा लाइनों पर यातायात का अधिक भार होना तथा टेलीफोन सेवा प्रणाली में कुछ स्वभाविक दोष होना है।

(ख) यान्त्रिक खराबियों को दूर करने और चरणबद्ध कार्यक्रम द्वारा इलेक्ट्रॉनिक प्रणाली तेजी से लागू करने के प्रयत्न बराबर जारी हैं। एक्सचेंजों की विशेष सेवाओं के कार्यकरण में सुधार लाने के लिए भी प्रयास किए जा रहे हैं।

जहां तक एस० टी० डी० का प्रश्न है, सेवा में सुधार लाने के लिए नये सुधमतरंग/सहस्ररीय सर्किट जोड़े जा रहे हैं और लैक्ट्रॉनिक टी० ए० एक्स० के आदेश दे दिए गये हैं।